

GOVERNMENT OF KARNATAKA

No. LAW-LAC/44/2022

Karnataka Government Secretariat,
Vidhana Soudha,
Bengaluru, dated:08.07.2022.

NOTIFICATION

I, THAWAARCHAND GEHLOT, Governor of Karnataka, in exercise of the powers conferred by Article 234 of the Constitution of India, hereby appoint the following persons selected under the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amended Rules, 2011, 2015 and 2016 as Civil Judges in the Karnataka Judicial Services in the pay scale of Rs. 27700-770-33090-920-40450-1080-44770. They shall be on probation for a period of two years from the date of reporting to duty.

The seniority of these candidates shall be regulated in accordance with the Notification No. CJR.1/2021 dated 10.03.2022 of Civil Judges Recruitment Committee, Hon'ble High Court of Karnataka.

Sl. No	Register Number	Applicant Name	Selected Category
1.	CJM21412	SIDRAM REDDY	GM-UR
2.	CJM21173	SAVITA NINGAPPA MUKKAL	GM-UR
3.	CJM21347	NIRUPAMA RENAKAPPA DHANG	GM-UR
4.	CJM21291	SUKEETA S HADLI	GM-UR
5.	CJM21455	NANDINI S R	GM-UR
6.	CJM21006	SHISHIRA R	GM-UR
7.	CJM21537	CHAITRA J	GM-UR
8.	CJM21095	CHARITHA H P	GM-UR
9.	CJM21071	SNEHA PATIL	GM-UR
10.	CJM21451	CHANDRASHEKHAR ALABUR	GM-UR
11.	CJM21001	VISHWANATH A	GM-UR
12.	CJM21022	MANASA SHEKAR	GM-WM
13.	CJM21538	SHRUTHI V	GM-WM



14.	CJM21184	R SAHANA	GM-WM
15.	CJM21074	MOHIT B M	GM-EX*
16.	CJM21164	KAVERAMMA M	GM-WM
17.	CJM21335	VEERESH HIEMATH	GM-KM
18.	CJM21257	ARASHAD ANSARI	GM-KM
19.	CJM21527	ARPITHA	GM-WM
20.	CJM21437	SHIVANNA H R	SC-UR
21.	CJM21065	APARNA R	GM-WM
22.	CJM21459	K P SIDDAPPAJI	GM-RU
23.	CJM21085	PALLAVI ADINATH PATIL	GM-WM
24.	CJM21159	HANUMANTHARAYAPPA B R	GM-RU
25.	CJM21140	DEVADAS H	SC-UR
26.	CJM21407	ABHINAY	GM-EX*
27.	CJM21245	KENCHANAGOUDA PATIL	GM-EX*
28.	CJM21255	SWETA PATIL	GM-WM
29.	CJM21168	SUMALATHA L	SC-UR
30.	CJM21532	MEDHA P M	GM-WM
31.	CJM21151	SHAMA SRIVATSA	GM-WM
32.	CJM21153	HAMSA V	GM-WM
33.	CJM21477	SRUTHI M	GM-EX*
34.	CJM21381	IRANNA HUNASHIKATTI	GM-RU
35.	CJM21033	HARISH SINGH H G	Cat-II(A)-UR
36.	CJM21163	SANJAY M MALLIKARJUNAIAH	Cat-III(A)-UR
37.	CJM21058	DATTAKUMAR JAWALKAR	Cat II(A)-UR
38.	CJM21115	SHRIDHARA H D	GM-RU
39.	CJM21069	ARPITHA B BELLAD	Cat-III(B) -WM

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40.	CJM21015	VISHALAKSHI	SC-WM
41.	CJM21005	TEJAS KUMAR S	SC-UR
42.	CJM21289	AKSHATHA C R	GM-RU
43.	CJM21082	SUSHMA M	Cat-III(A) -WM
44.	CJM21075	LAXMI BHAVANI SHANKRAPPA	SC-WM
45.	CJM21465	AMRIN SULTANA	GM-RU
46.	CJM21258	BASAVARAJ	GM-RU
47.	CJM21216	VIJAYALAKSHMI H K	Cat-II(A)-UR
48.	CJM21160	MAHALAKSHMI G	Cat-II(A)-UR
49.	CJM21024	KOMALA R C	GM-RU
50.	CJM21081	ARPITHA K V	Cat-II(A) -WM
51.	CJM21169	SHWETHA J	Cat-II(A)-WM
52.	CJM21046	VAJRESHA	SC- EX*
53.	CJM21311	JYOTI ASHOK PATTAR	GM-RU
54.	CJM21043	TEJASHREE R	SC-WM
55.	CJM21345	RAHUL CHAMBHAR	SC-RU
56.	CJM21077	VEENA KOLEKAR	Cat- II(A)- WM
57.	CJM21462	NATARAJA S T	Cat-II(A)-EX*
58.	CJM21122	MAMATHA P	Cat-II(A)- WM
59.	CJM21432	RAGHU M	SC-RU
60.	CJM21158	DHANALAKSHMI M	Cat-II(A)-EX*
61.	CJM21533	JOYLINE MENDONCA	Cat-III(B)-WM
62.	CJM21442	SAVITHARANI H V	Cat-II(A)-KM
63.	CJM21365	JYOTI B KAGINAKAR	Cat-III(B)-KM
64.	CJM21395	MUDUKAPPA ODAN	ST-UR
65.	CJM21181	MADAN P	Cat-III(A)- PC**

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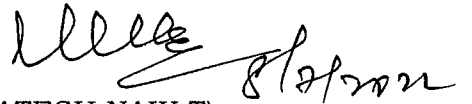
66.	CJM21511	SHRUTHI K S	Cat-III(A)-WM
67.	CJM21136	RANJITHA G B	Cat-III(A)-RU
68.	CJM21430	VIJAYENDRA T H	Cat-II(A)-RU
69.	CJM21007	ANITA SALI	ST-WM
70.	CJM21535	YOGEENDRA SHETTY	Cat-III(B)-RU
71.	CJM21244	RANJEETA S K	ST-PC**
72.	CJM21350	BASAVARAJ	ST-RU
73.	CJM21530	SUNEETA	Cat-II(A)-RU
74.	CJM21524	ISMAIL JABIULLA	Cat-II(B)-UR
75.	CJM21131	RAHELA SABA C S	Cat-II(B)-WM

* Note: The candidates at Sl.No.15, 26, 27, 33, 52, 57 and 60 are qualified for appointment under Ex-servicemen quota as per Government Order No.DPAR 34 SeNeNi 95, Bengaluru, dated 15th July 1996.

**Note: The candidates at Sl.No 65 and 71 are qualified for appointment under Physically Challenged quota as per Government Order No. DPAR 235 SeNeNi 2012, Bengaluru, Dated 22nd November 2016.

Sd/-
(THAWAARCHAND GEHLOT)
GOVERNOR OF KARNATAKA

By order and in the name of the
Governor of Karnataka


(VENKATESH NAIK.T)
Principal Secretary to Government,
Law Department.

To:
The Compiler, Karnataka Gazette, Bangalore.

Copy to:

1. The Principal Accountant General (A&E) / (Audit-1) / (Audit-2), Karnataka, Bengaluru-1.
2. The Registrar General, High Court of Karnataka, Bengaluru-1.
3. The Advocate General of Karnataka, High Court Building, Bengaluru-1
4. The Special Secretary to His Excellency the Governor of Karnataka, Raj Bhavan, Bengaluru.

5. The Candidates concerned-through the office of the Registrar General, High Court of Karnataka, Bengaluru-by Registered post & Acknowledgement Due.
6. The Principal Secretary to Hon'ble Chief Minister, Vidhana Soudha, Bengaluru.
7. The Principal Secretary to Government, DP & AR, Vidhana Soudga, Bengaluru.
8. The Joint Secretary to Government, Law Department (Adm-1), Vidhana Soudga, Bengaluru.
9. The P.S. to Chief Secretary to Government, Vidhana Soudha, Bengaluru-1.
10. The P.S. to Hon'ble Law Minister, Vidhana Soudha, Bengaluru-1
11. The P.S. to Principal Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.
12. Section Guard File / Extra Copies.